

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-247/2020

The Goa Foundation

... Petitioner

**Versus**

Goa State Environment

Impact Assessment Authority &amp; Ors.

... Respondents

Ms. Norma Alvares, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Ms. A. Kamat,  
Additional Government Advocate for Respondents No.2, 4 and 5.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 2<sup>nd</sup> November, 2020

**P. C.:**

At the request of Mr. D. Pangam, learned Advocate General, we post this matter for further consideration on 01.12.2020. Learned Advocate General states that the reply to this petition will be positively filed latest by 23.11.2020 and copy of the same will be furnished to the learned counsel appearing for the petitioner. Rejoinder, if any, to be filed by 27.11.2020.

2. Stand over to 01.12.2020.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***